

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT KARKARDOOMACOURTS:DELHI

CIRCULAR

In pursuant to Notification No. 355/I-G-4/Genl.-I/DHC Dated 26.10.2021 issued by the Hon'ble High Court of Delhi, New Delhi and Circular No. 964/17715-17990/Admn.I/II/III/Sum.Vac./2022, dated 30.05.2022 issued by Office of the Principal District & Sessions Judge (HQs), Central District, Tis Hazri Courts, Delhi, respectively, this is to inform that as per past practice, Special Casual Leave have to be granted to the staff members of the Shahdara District, Karkardoma Courts, Delhi, as per schedule given as under:-

Special Casual Leave

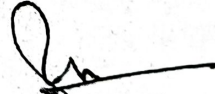
Batch-1: 13.06.2022 to 20.06.2022

Batch-1: 23.06.2022 to 30.06.2022

It is requested to all the Ld. Presiding Officers/ Officer In-Charges to propose the names of the Officers/Officials working in concerned Courts/Branches of Shahdara District in the aforesaid batches of Special Casual Leave by 31.05.2022 to the Administration Branch. The batches must be prepared in such a way that either Ahlmad/ Assistant Ahlmad or Reader and sufficient staff in case of Branches shall be present in the court /Branch during the period of Special Casual Leave.

The concerned Sr.P.A/ P.A and Orderly/Peon shall report for the duty in the concerned Administration Branch except on the days of Special Casual Leave, as and when the Ld. Presiding Officer being on Vacation during the period w.e.f 13.06.2022 to 30.06.2022 (including two common days i.e. 21.06.2022 & 22.06.2022),

It is also clarified that rest of the days besides the Special Casual Leave period in the month of June, 2022 shall be normal working days and the credit of the Earned Leave in the leave account shall be as per rules.



(YASHWANT KUMAR)


Principal District & Sessions Judge,
Shahdara District, Karkardooma Courts, Delhi.

No. 4167-4174 /Admn./ Sum.Vac./2022

Delhi, Dated 30.05.2022

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari, Delhi
3. The Officer In-charge, Administration Branch, Shahdara District, Karkardooma Courts, Delhi.
4. All the Judicial Officers posted at Shahdara District, Karkardooma Courts, Delhi.
5. All the Administrative Officers (Judl)/Branch In-Charges, Shahdara District, Karkardooma Courts, Delhi.
6. PS to the undersigned.
7. Dealing Assistant, R&I, Shahdara District for uploading the same on LAYERS.
8. Website Committee, Tis Hazari/Karkardooma Courts, Delhi.



Principal District & Sessions Judge,
Shahdara District, Karkardooma Courts, Delhi.